

ITEM NO.105

COURT NO.7

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1584/2017

BIPLAB BHOWAL

Appellant(s)

VERSUS

BIPASHA BHOWAL

Respondent(s)

WITH

C.A. No. 2340/2017 (XVI)

Date : 27-11-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE VINEET SARAN

For Appellant(s) Mr. Anurag Pandey, AOR

For Respondent(s) Mrs. Namita Roy, Adv.
Mr. Dilip Mandal, Adv.
Mr. D. Bhattacharya, Adv.
Mr. Asit Kumar Rari, Adv.
Mr. Abijit Acharya, Adv.
Mrs. Sarla Chandra, AOR

UPON hearing the counsel the Court made the following

O R D E R

As prayed, list on 29th January, 2019.

(NEELAM GULATI)
COURT MASTER (SH)

(JAGDISH CHANDER)
BRANCH OFFICER